

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1553
ANSWERED ON 20.09.2020

GRANT-IN-AID TO RURAL LOCAL BODIES

†1553. SHRIMATI RITI PATHAK:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Ministry of Finance has provided grant-in-aid to the rural local bodies as per the recommendations of 15th Finance Commission; and
- (b) if so, the details thereof, State/UT-wise?

ANSWER

THE MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

(a) & (b) The Fifteenth Finance Commission (XV FC) in its report for 2020-21 has recommended grants for Rural Local Bodies (RLBs) in 28 States. The grants have been recommended for all tiers of the Panchayati Raj and also to the Fifth and Sixth schedule areas. The grants are provided in two parts, namely, (i) Basic (Untied) Grants and (ii) Tied Grants in the ratio of 50:50. The basic grants are untied and can be used by RLBs for location-specific felt needs, except for salary or other establishment expenditure. The tied grants can be used for the basic services of (a) sanitation and maintenance of Open-Defecation Free (ODF) status and (b) supply of drinking water, rain water harvesting and water recycling. The RLBs shall, as far as possible, earmark one half of these Tied Grants each to these two critical services. However, if any RLB has fully saturated the needs of one category, it can utilize the funds for the other category. The total size of the XV FC Grants allocation recommended is Rs.60,750 crore in 2020-21. Grants to RLBs are to be released in two equal installments.

XV FC Basic (Untied) Grants and Tied Grants of Rs. 15187.50 crores each were released to the States by the Ministry of Finance on 17.6.2020 and 15.07.2020 respectively. State-wise allocations and release of the XV FC Grants is as per Annexure.

Annexure

(Annexure referred to in reply to parts (a) & (b) of the Lok Sabha Unstarred Question No. 1553 answered on 20.09.2020)

State-wise allocations and release of Fifteenth Finance Commission (XV FC) Grants during F.Y. 2020-21

(Rs. in Crore)

Sl. No.	State	Allocation for 2020-21	XV FC 1 st installments released by MoF		Total Release
			Basic(Untied) Grants	Tied Grants	
1	Andhra Pradesh	2625	656.25	656.25	1312.5
2	Arunachal Pradesh	231	57.75	57.75	115.5
3	Assam	1604	401	401	802
4	Bihar	5018	1254.5	1254.5	2509
5	Chhattisgarh	1454	363.5	363.5	727
6	Goa	75	18.75	18.75	37.5
7	Gujarat	3195	798.75	798.75	1597.5
8	Haryana	1264	316	316	632
9	Himachal Pradesh	429	107.25	107.25	214.5
10	Jharkhand	1689	422.25	422.25	844.5
11	Karnataka	3217	804.25	804.25	1608.5
12	Kerala	1628	407	407	814
13	Madhya Pradesh	3984	996	996	1992
14	Maharashtra	5827	1456.75	1456.75	2913.5
15	Manipur	177	44.25	44.25	88.5
16	Meghalaya	182	45.5	45.5	91
17	Mizoram	93	23.25	23.25	46.5
18	Nagaland	125	31.25	31.25	62.5
19	Odisha	2258	564.5	564.5	1129
20	Punjab	1388	347	347	694
21	Rajasthan	3862	965.5	965.5	1931
22	Sikkim	42	10.5	10.5	21
23	Tamil Nadu	3607	901.75	901.75	1803.5
24	Telangana	1847	461.75	461.75	923.5
25	Tripura	191	47.75	47.75	95.5
26	Uttar Pradesh	9752	2438	2438	4876
27	Uttarakhand	574	143.5	143.5	287
28	West Bengal	4412	1103	1103	2206
	Total	60,750	15,187.5	15,187.5	30,375